

<b>West Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Subhasish Sharma Roy,</b> District and Sessions Judge, Agartala	829	293	<b>1122</b>
2	<b>Sri Sankar Lal Dutta,</b> Addl.District & Sessions Judge., (Court No. 2), Agartala	670	353	<b>1023</b>
3	<b>Smt. Sharmistha Mukherjee,</b> Addl.District & Sessions Judge,(Court No. 3),Agartala( <b>EXCL. POCSO</b> )	0	77	<b>77</b>
4	<b>Sri Soumyo Bikash Das,</b> Addl.District & Sessions Judge, (Court No. 4), Agartala	641	339	<b>980</b>
5	<b>Sri Sunil Kumar Singh,</b> Addl.District & Sessions Judge, (Court No. 5), Agartala( <b>FTSC</b> )	250	318	<b>568</b>
6	<b>Sri Ramdas Chattopadhyay,</b> Judge, Family Court, Agartala	553	431	<b>984</b>
7	<b>Sri Uttam Hrishi Das,</b> Addl.Judge, Family Court, Agartala.	536	464	<b>1000</b>
8	<b>Smt. Tanusree Debnath,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	631	37	<b>668</b>
9	<b>Smt. Anindita Deb Ray,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	767	37	<b>804</b>
10	<b>Sri Saikat Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	270	1338	<b>1608</b>
11	<b>Sri Raja Gupta,</b> Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	92	1794	<b>1886</b>
12	Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala <b>(Vacant)</b> , Charge remains with <b>Smt. Debjani Majumder</b> , Civil Judge(Jr.Div.)-cum-JM., First Class, Agartala.	242	630	<b>872</b>
13	<b>Smt. Debjani Majumder,</b> Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	136	976	<b>1112</b>
14	<b>Sri Abhijit Adhikari,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	47	1169	<b>1216</b>
15	<b>Smt. Swastika Das,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	26	913	<b>939</b>
16	<b>Smt. Archana Reang,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	50	1189	<b>1239</b>
17	<b>Sri Bikash Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1308	<b>1336</b>
18	<b>Md. Farhad Islam,</b> JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala( <b>FTC</b> )	52	1372	<b>1424</b>
19	<b>Smt. Baishali Choudhury,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala( <b>FTC</b> )	36	1368	<b>1404</b>
<b>Total</b>		<b>5856</b>	<b>14406</b>	<b>20262</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	4767	13511	<b>18278</b>
<b>Total</b>		<b>4767</b>	<b>13511</b>	<b>18278</b>
2	Family Court, Agartala	553	431	<b>984</b>
3	Addl. Judge, Family Court, Agartala	536	464	<b>1000</b>
<b>Total</b>		<b>1089</b>	<b>895</b>	<b>1984</b>
<b>Grand Total</b>		<b>5856</b>	<b>14406</b>	<b>20262</b>

<b>Gomati District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Ashutosh Pandey,</b> District and Sessions Judge, Udaipur	199	171	<b>370</b>
2	<b>Sri Manabendra Debbarma,</b> Addl. District and Sessions Judge, Udaipur	183	134	<b>317</b>
3	<b>Sri Subhra Nath,</b> Judge, Family Court, Udaipur	195	262	<b>457</b>
4	<b>Sri Motom Debbarma,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	313	63	<b>376</b>
5	<b>Smt. Debaleena Kilikdar,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	117	317	<b>434</b>
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur ( <b>Vacant</b> ) Charge remains with <b>Smti. Mohana Deb</b> , JM, First Class-cum- Civil(Jr.Div.), Udaipur	38	377	<b>415</b>
7	<b>Smt Mohana Deb,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	12	248	<b>260</b>
8	<b>Smt Dipannita Ganguly,</b> JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	337	<b>352</b>
9	<b>Sri Ayan Choudhury,</b> SDJM-cum-Civil Judge (Jr. Div), Amarpur	12	345	<b>357</b>
10	<b>Smt. Debanjana Bhattacharjee,</b> Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	7	373	<b>380</b>
<b>Total</b>		<b>1091</b>	<b>2627</b>	<b>3718</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	877	1647	<b>2524</b>
2	Amarpur	19	718	<b>737</b>
<b>Total</b>		<b>896</b>	<b>2365</b>	<b>3261</b>
3	Family Court, Udaipur	195	262	<b>457</b>
<b>Grand Total</b>		<b>1091</b>	<b>2627</b>	<b>3718</b>

<b>South Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	District and Sessions Judge, Belonia, <b>(Vacant)</b> , Charge remains with <b>Sri Dharmendu Das</b> , Addl. District & Sessions Judge, Belonia	389	220	<b>609</b>
2	<b>Sri Dharmendu Das</b> Addl. District & Sessions Judge, Belonia	0	0	<b>0</b>
3	Judge, Family Court, Belonia, <b>(Vacant)</b> , Charge remains with <b>Sri Dharmendu Das</b> , Addl. District & Sessions Judge, Belonia	181	113	<b>294</b>
4	<b>Sri Sushanta Debbarma</b> , Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	105	42	<b>147</b>
5	<b>Sri Dulal Kanti Sukla Das</b> , Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	33	501	<b>534</b>
6	<b>Sri Aritra Das</b> , Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	139	267	<b>406</b>
7	<b>Smt. Chirasmitta Chakraborty</b> , JM., First Class-cum-Civil Judge (Jr. Div), Belonia	36	263	<b>299</b>
8	<b>Sri Tapan Debbarma</b> , Addl. District & Sessions Judge, Sabroom,	115	47	<b>162</b>
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom <b>(Vacant)</b> , Charge remains with <b>Sri NR Rakesh Das</b> , Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	16	233	<b>249</b>
10	<b>Sri NR Rakesh Das</b> , Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	42	192	<b>234</b>
<b>Total</b>		<b>1056</b>	<b>1878</b>	<b>2934</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	702	1293	<b>1995</b>
2	Sabroom	173	472	<b>645</b>
<b>Total</b>		<b>875</b>	<b>1765</b>	<b>2640</b>
3	Family Court, Belonia	181	113	<b>294</b>
<b>Grand Total</b>		<b>1056</b>	<b>1878</b>	<b>2934</b>

<b>Unakoti District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Prakash Kumar,</b> District and Sessions Judge, Kailashahar	115	174	<b>289</b>
2	<b>Sri Amrendra Kumar Singh,</b> Additional District and Sessions Judge, Kailashahar	11	74	<b>85</b>
3	<b>Sri Gobinda Das,</b> Judge, Family Court, Kailashahar	156	336	<b>492</b>
4	<b>Smt. Ishika Dan,</b> Civil Judge(Sr. Div) & Assistant Sessions Judge, Kailashahar	276	15	<b>291</b>
5	<b>Sri Purandar Prasad Paul,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div)., Kailashahar	120	668	<b>788</b>
6	<b>Smt. Papri Debbarma,</b> Civil Judge (Jr. Div)-cum- JM First Class, Kailashahar	216	364	<b>580</b>
7	<b>Smt. Susmita Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar	64	393	<b>457</b>
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar <b>(Vacant)</b> , Charge remains with <b>Smt. Susmita Das</b> , JM., First Class-cum-CJ (Jr.Div), Kailashahar	47	417	<b>464</b>
<b>Total</b>		<b>1005</b>	<b>2441</b>	<b>3446</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	849	2105	<b>2954</b>
<b>Total</b>		<b>849</b>	<b>2105</b>	<b>2954</b>
2	Family Court , Kailashahar	156	336	<b>492</b>
<b>Grand Total</b>		<b>1005</b>	<b>2441</b>	<b>3446</b>

<b>North Tripura District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Angshuman Debbarma,</b> District and Sessions Judge, Dharmanagar	<b>286</b>	<b>258</b>	<b>544</b>
2	<b>Sri Mridul Chakraborty,</b> Additional District & Sessions Judge, Dharmanagar	<b>150</b>	<b>301</b>	<b>451</b>
3	<b>Smt. Sudipta Choudhury,</b> Judge, Family Court, Dharmanagar	<b>217</b>	<b>131</b>	<b>348</b>
4	<b>Sri Shaurav Saha,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	<b>217</b>	<b>15</b>	<b>232</b>
5	<b>Sri Saamyajyoti Debnath,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	<b>117</b>	<b>813</b>	<b>930</b>
6	<b>Smt. Aparajita Singha,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	<b>186</b>	<b>1011</b>	<b>1197</b>
7	<b>Smt. Lisa Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	<b>75</b>	<b>928</b>	<b>1003</b>
8	<b>Sri Piyush Priyadershi,</b> SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	<b>2</b>	<b>208</b>	<b>210</b>
9	<b>Sri Sumir Bag,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	<b>4</b>	<b>257</b>	<b>261</b>
<b>Total</b>		<b>1254</b>	<b>3922</b>	<b>5176</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	1031	3326	4357
2	Kanchanpur	6	465	471
<b>Total</b>		<b>1037</b>	<b>3791</b>	<b>4828</b>
3	Family Court, Dharmanagar	217	131	348
<b>Grand Total</b>		<b>1254</b>	<b>3922</b>	<b>5176</b>

<b>Sepahijala District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Sanjoy Bhattacharjee,</b> District & Sessions Judge, Sonamura	241	544	<b>785</b>
2	<b>Sri Yoginder Pal,</b> Judge, Family Court, Sonamura	80	108	<b>188</b>
3	<b>Sri Subhadeep Saha,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	215	507	<b>722</b>
4	<b>Sri Kaushik Bhattacharjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	65	571	<b>636</b>
5	<b>Smt. Madhumita Pal,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	35	557	<b>592</b>
6	<b>Sri Debashis Kar,</b> Additional District & Sessions Judge, Bishalgarh	182	291	<b>473</b>
7	<b>Sri Gaurav Kumar Shahi,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	953	<b>994</b>
8	<b>Sri Ali Haydar Khan,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	97	810	<b>907</b>
<b>Total</b>		<b>956</b>	<b>4341</b>	<b>5297</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	556	2179	<b>2735</b>
2	Bishalgarh	320	2054	<b>2374</b>
<b>Total</b>		<b>876</b>	<b>4233</b>	<b>5109</b>
3	Family Court , Sonamura	80	108	<b>188</b>
<b>Grand Total</b>		<b>956</b>	<b>4341</b>	<b>5297</b>

<b>Khowai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Smt. Sankari Das,</b> District and Sessions Judge, Khowai,	89	226	<b>315</b>
2	<b>Sri Rajib Bhattacharjee,</b> Addl.District & Sessions Judge, Khowai	95	152	<b>247</b>
3	<b>Sri Veda Pratim Debbarma,</b> Judge, Family Court, Khowai	59	75	<b>134</b>
4	<b>Sri Ramanuj Bhattacharjee,</b> Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	98	44	<b>142</b>
5	<b>Smt. Nandita Bhattacharyya,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	39	1463	<b>1502</b>
6	<b>Smt. Reena Debbarma,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	43	1367	<b>1410</b>
7	<b>Smt. Purabi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1293	<b>1314</b>
<b>Total</b>		<b>444</b>	<b>4620</b>	<b>5064</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	385	4545	<b>4930</b>
<b>Total</b>		<b>385</b>	<b>4545</b>	<b>4930</b>
2	Judge, Family Court, Khowai	59	75	<b>134</b>
<b>Grand Total</b>		<b>444</b>	<b>4620</b>	<b>5064</b>

<b>Dhalai District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 30.11.2023</b>				
<b>Court- wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gautam Sarkar,</b> District and Sessions Judge, Ambassa	78	171	<b>249</b>
2	<b>Sri Anshuman Chowdhury</b> Additional District and Sessions Judge, Ambassa	50	85	<b>135</b>
3	<b>Sri Arindam Paul,</b> Judge, Family Court, Ambassa,	15	34	<b>49</b>
4	<b>Sri Rahul Roy,</b> Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	37	3	<b>40</b>
5	<b>Sri Satyajit Das,</b> Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	45	100	<b>145</b>
6	<b>Smt. Ranjabati Roy,</b> Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	105	<b>110</b>
7	<b>Sri Surya Deo Singh,</b> Additional District & Sessions Judge, Kamalpur	92	152	<b>244</b>
8	<b>Smt. Madhumita Biswas,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	10	652	<b>662</b>
9	<b>Sri Biswatosh Dhar,</b> Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	69	291	<b>360</b>
10	<b>Sri Avinash Jamatia,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	13	433	<b>446</b>
11	<b>Sri Amlan Mukherjee,</b> Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	16	402	<b>418</b>
12	<b>Sri Thomas Lalditsaka Darlong,</b> SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	31	<b>31</b>
13	<b>Sri Sushobhan Das,</b> Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	1	41	<b>42</b>
<b>Total</b>		<b>431</b>	<b>2500</b>	<b>2931</b>
<b>Station-wise pendency of Cases as on 30.11.2023</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Ambassa	215	464	<b>679</b>
2	Kamalpur	171	1095	<b>1266</b>
3	Longtharai Valley	29	835	<b>864</b>
4	Gonda Twisa	1	72	<b>73</b>
<b>Total</b>		<b>416</b>	<b>2466</b>	<b>2882</b>
5	Family Court, Ambassa	15	34	<b>49</b>
<b>Grand Total</b>		<b>431</b>	<b>2500</b>	<b>2931</b>

**District-wise pendency of Civil and Criminal Cases as on 30.11.2023**

<b>Sl. No.</b>	<b>Name of the District (s)</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura District, Agartala	5856	14406	<b>20262</b>
2	Gomati District, Udaipur	1091	2627	<b>3718</b>
3	South Tripura District, Belonia	1056	1878	<b>2934</b>
4	Unakoti Judicial District, Kailashahar	1005	2441	<b>3446</b>
5	North Tripura District, Dharmanagar	1254	3922	<b>5176</b>
6	Sepahijala District, Sonamura	956	4341	<b>5297</b>
7	Khowai District, Khowai	444	4620	<b>5064</b>
8	Dhalai District, Ambassa	431	2500	<b>2931</b>
<b>Total</b>		<b>12093</b>	<b>36735</b>	<b>48828</b>